

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 575/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

| Name of the Company | Punjab National Bank -Vs- Vasudev Ispat Pvt.Ltd. | | |
|---------------------|--|------------------------|---------------------|
| Under Section | 7 IBC | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Ms. Aparajita Rao
Ms. Pallavi Gandhi

>

For Punjab National Bank

[Signature]

Anik Banerjee, Adv
Rakesh Sankar, Adv

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Corporate Debtor

Rakesh Sankar
9/02/2018

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the financial creditor has filed rejoinder, which may be taken on record.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)